

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/27/2021
NAME OF THE COMPANY	KVK Bio-Energy Pvt Ltd
NAME OF THE PETITIONER(S)	SSS Coal Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	KVK Bio-Energy Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Financial Creditor appeared.

Notice to the Corporate Debtor is served.

Learned counsel for the Corporate Debtor appeared.

He seeks time to file vakalatnama and affidavit in reply. It is to be filed within seven days along with the Board Resolution by giving a copy to the other side.

Other side may file rejoinder, if any, within a week of receiving the reply.

Matter stands adjourned for hearing to 30.04.2021.

- Sdt

MEMBER TECHNICAL

- Sdt

MEMBER JUDICIAL